

yarn is around 60,000 tonnes per annum. The estimated demand for polyester filament yarn by 1989-90 is 90,000 tonnes/annum.

(b) to (d) The capacity approved so far for production of polyester filament yarn statewide is as follows :

Name of the State	Approved capacity (tonnes/annum)
(i) Gujarat	... 10,777
(ii) Madhya Pradesh	... 2,056
(iii) Maharashtra	... 42,165
(iv) Rajasthan	... 6,960
(v) Tamil Nadu	... 3,500
(vi) Uttar Pradesh	... 1,723
(vii) Assam	... 6,000
	73,181

(e) As per the existing policy the units are permitted to increase their production by 25% of licensed capacity. Steps have been taken to approve further capacity to cover the gap between the estimated demand by 1989-90 and the present approved capacity.

[English]

Increase in strength of Judges in Gauhati High Court

3261. SHRI N. TOMBI SINGH : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether Government are considering to increase the strength of judges in the Gauhati High Court to meet the additional demands from many States after filling up the vacancies there ; and

(b) if so, details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARADWAJ) : (a) and (b) Yes, Sir. The present sanctioned strength of Gauhati High Court is 8 permanent Judges and 1 Additional Judge. It is proposed to create two more posts of permanent Judges in that High Court.

Absorption of surplus workers of Garden Reach Shipbuilders and Engineers Ltd.

3262. SHRI INDRAJEET GUPTA ; Will the Minister of DEFENCE be pleased to state :

(a) whether the management of the Garden Reach Shipbuilders and Engineers Ltd., have declared over 800 employees as "surplus" to requirements ;

(b) if so how such a situation has arisen in an expanding public sector unit ;

(c) whether the management had earlier given an assurance that surplus workers in the engineering divisions would be absorbed in the Shipbuilding division ; and

(d) whether this assurance will be honoured or the concerned workers will lose their jobs ?

THE MINISTER OF DEFENCE (SHRI P.V. NARASIMHA RAO) : (a) and (b) In order to improve its overall performance, GRSE plans to shed certain unprofitable lines of production, particularly in the Engineering Division. This will result in rendering surplus employees in this Division. The exact number is yet to be finalised.

(c) and (d) There is no intention to retrench any workers, provided they can be retained and redeployed.

Crude oil found in exploratory wells in Assam

3263. SHRI YASHWANTRAO GADAKH PATIL :

Will the Minister of PETROLEUM be pleased to state :

(a) whether crude oil has been found in two exploratory wells in Assam recently ;

(b) if so, the details thereof ; and

(c) further efforts being made to speed up exploration of oil ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) and (b) Crude oil has been found in two exploratory wells drilled recently in the Tinkhong-Tinali area of Upper Assam.

(c) Exploratory surveys for identification and delineation of further prospects are in progress. A few exploratory locations have also been identified for drilling.

[Translation]

Employees in Delhi Telephones

3264. SHRI R.P. SUMAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the total number of employees including officers working at present in the telephone department in Delhi and the number of temporary and permanent employees among them, separately ; and

(b) the number of persons belonging to Scheduled Castes and Scheduled Tribes out of them and the number of temporary and permanent employees belonging to SC/ST separately ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) The total number of employees including officers working at present in telephone department in Delhi are 23,518. Out of these, there are 14,445 permanent employees and 9073 temporary employees.

(b) There are 5067 Scheduled Caste and 614 Scheduled Tribe officials out of 23,518 total employees. The number of permanent and temporary employees belonging to SC/ST are as follows :

(i) S.C. employees :

Total	5,067
Temporary	2,492
Permanent	2,575

(ii) S.T. employees

Total	614
Temporary	355
Permanent	259

[English]

Judges belonging to SC/ST in High Courts

3265. SHRI RAM SWARUP RAM :
SHRI LALA RAM KEN :

Will the Minister of LAW AND JUSTICE be pleased to state :

(a) what is the strength of judges in different High Courts and the Supreme Court in India ; and

(b) how many of them belong to SC and ST classes with details, High Court-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARADWAJ) : (a) and (b) The requisite information as on 1-4-1985 in respect of various High Courts is given in the statement below.

In the Supreme Court, as on 1-4-1985, there were 18 Judges, of whom, 1 belonged Scheduled Caste.

Statement

Statement in reply to Parts (a) & (b) of Lok Sabha Unstarred Question No. 3265 for answer on 13-8-1985.

(As on 1-4-1985)

Name of the High Court	Total number of judges in position	No. belonging to Scheduled Castes.	No. belonging to Scheduled Tribes
1	2	3	4
1. Allahabad	51	1	—
2. Andhra Pradesh	20	2	—
3. Bombay	36	1	1
4. Calcutta	36	1	—
5. Delhi	25	—	—
6. Gauhati	7	—	—